COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 12th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd. ... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Anr.. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Aniket Prasoon Mr. Abhishek Kumar Ms. Hemangini Mehta

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Sakesh Kumar for R-2

ORDER

List the matter for hearing on top of the board on 13.04.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Pr/kt